

AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) and (b). The total allotment, availability and actual consumption

of fertilisers in Tripura during the years 1982 to 1984 are indicated below :

(‘000 Tonnes N + P + K)

| Year | Season | Allocation | Total Availability | Actual Consumption |
|------|--------|------------|--------------------|--------------------|
| 1982 | Kharif | 2.85 | 2.56 | 1.40 |
| | Rabi | 1.78 | 1.38 | 1.15 |
| | Total | 4.63 | 3.94 | 2.55 |
| 1983 | Kharif | 2.76 | 2.22 | 1.39 |
| | Rabi | 2.85 | 3.78 | 1.93 |
| | Total | 5.61 | 6.00 | 3.32 |
| 1984 | Kharif | 1.68 | 2.41 | 1.08 |
| | Rabi | 1.70 | 3.09 | 2.02 |
| | Total | 3.38 | 5.50 | 3.10 |

(c) The availability of fertiliser in Tripura during the years 1982 to 1984 was more than the actual consumption in the State.

[Translation]

Medical check-up of mine workers

3193. SHRI SARFARAZ AHMAD : Will the Minister of LABOUR be pleased to state :

(a) whether his attention has been drawn to the news item captioned “Khadan mazdoor ke doctori muayne ka nirdesh” (Instructions for medical check up of mine workers) in the daily ‘Jansatta of 15 October, 1985;

(b) if so, the number of the workers whose medical check-up has been done so far;

(c) whether Government propose to make arrangements for medical check-up of all the mine workers from time to time in future; and

(d) if so, the time by which such arrangements are proposed to be made and if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) Yes, Sir.

(b) Delhi Administration had arranged for medical examination by their certifying surgeon of 231 workers of stone-crushers located in Union Territory of Delhi.

(c) and (d). Mines Rules provide for initial and periodical medical examination of workers employed in below ground Mines. The workers of stone crushers located in Union Territory of Delhi are being given treatment by Employees State Insurance Corporation.

[English]

Shifting of slum dwellers from Darya Ganj Delhi

3194. PROF. SAIFUDDIN SOZ : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether there is any proposal under consideration of Government to shift the slum dwellers of 3867, Imli Mahal, Gali Hospital Wali, Darya Ganj, Delhi-6 to some other place in Delhi;

(b) if so, when and to which area this slum will be shifted; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) to (c). According to the survey conducted last year, 42 families were found to be residing in property No. 3867/XI. As the property has been declared as unfit for human habitation, show cause notices for eviction under the Public Premises (Eviction of Unauthorised Occupants) Act, 1971 have been issued to the licencees/occupants after cancellation of their licences. The eligible occupants/licencees are proposed to be allotted alternative accomodation according to the existing policy. No definite area can be indicated at this stage.

Supply of milk to DMS

3195. SHRI MANPHOOL SINGH CHAUDHARY : Will the Minister of AGRICULTURE be pleased to state :

(a) whether cow milk is supplied to Delhi Milk Scheme from Loonkaransar, Kolayat, Nokha, Bikaner, Tayal and Suratgarh Tehsils of Bikaner region and if so, the quantity of milk so supplied;

(b) whether there are famine conditions prevailing in these areas, and if so, the

details thereof;

(c) the total number of cows in these areas; and

(d) whether green fodder (Bharsin) has been sown in Central State Farm at Suratgarh for the famine affected cows and if so, the area of land in acres, in which it has been sown ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) Delhi Milk Scheme (DMS) receives cow milk from Bikaner Unit of Rajasthan Cooperative Dairy Federation (RCDF) and both cow milk and mixed milk from other units of RCDF. DMS is not aware whether Bikaner Unit is collecting milk from the Tehsils mentioned in the Question. During 1984-85, the quantity of cow milk that was received by DMS from the Bikaner Unit of RCDF is 2,02,66,613 kgs.

(b) In the Memorandum dated 18.10.1985 submitted by the Government of Rajasthan seeking Central assistance for drought relief, the districts of Churu, Bikaner and Ganganagar in the Bikaner Division were mentioned as having been affected by scarcity conditions. The extent of drought conditions in these districts was as under :

| | Bikaner | Churu | Ganganagar |
|----------------------------------|---------|-------|------------|
| 1. Number of Tehsil | 4 | 7 | 12 |
| 2. Number of affected Tehsils | 4 | 7 | 4 |
| 3. Total No. of villages | 695 | 976 | 4545 |
| 4. Affected villages | 678 | 843 | 146 |
| 5. Population affected | 8.41 | 10.67 | 1.25 |
| | lakh | lakh | lakh |
| 6. Affected area in lakh hactare | 6.70 | 5.98 | 1.12 |

(c) As per the provisional results of the 13th Livestock Census, 1982, received from Rajasthan, the population of cattle in Bikaner District is 4,55,736.

(d) Barseem does not give good yields if sown after October. In consultation with the State Government of Rajasthan, other suitable green fodder to meet the requirements of Rajasthan would be sown, if possible.